

Less than 7 days	More the 7 days but less than 15 days	More than 15 days but less than one month
33	25	7

These applications could not be cleared for issue of food cards because field inquiries could not be completed in these cases. Circle: Offices have been directed to dispose of all such applications, which are pending more than 7 days, expeditiously.

[*Translation*]

Divaralon of Funds Allocated under J.R.Y by States

147. SHRI MOHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are contemplating to liberalise the conditions of Jawahar Rozgar Yojna with the purpose of rural development under which village development work would be entrusted not only to Gram Panchayats but to block and district boards also;

(b) whether the union Government was fully assured by the State Governments that funds allotted under the Jawahar Rozgar Yojna would be spent only on rural development; and

(c) whether the amount allotted for this purpose has been spent other-wise in some States; if so, the details thereof and action taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) No changes in the Jawahar Rozgar Yojana guidelines which prescribes the implementation of the programme through the village panchayats

at the village level and District Rural Development Agencies (DRDAs) and zila parishads (ZPs) at the district level is under consideration of the Government.

(b) Jawahar Rozgar Yojana is a Centrally Sponsored Programme for creation of wage employment in the rural areas only. Funds are provided to the State Governments with the assurance that they will be used in the rural areas only.

(c) There are no instances in the knowledge of the Government of India where the funds have been spent otherwise. However, if such instances are proved, the Government of India would recover the money so mis-spent.

Ownership rights to the Owners of Jhuggi-Jhoparlas

148. SHRI MOHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to give ownership rights to those poor persons and other belonging to economically weaker section who have built Jhuggi Jhoparis in the four metropolitan cities of Delhi, Bombay, Calcutta and madras and have been residing there in for the last four years;

(b) whether any scheme is under the consideration of the Government to improve the residential units in these slums by way of extending bank loan facilities to the owners of such Jhuggi-Jhoparis; and

(c) whether the Union Government have exact figures of slum dwellers living in each of four metropolitan cities and if not, the reasons thereof.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir. 'Urban Development' is a 'State Subject' and Schemes for Slum Improvement and provision of ownership rights to poor persons are formulated and implemented by the State governments, from time to time, in accordance with their needs and priorities.

(b) The Housing and Urban Development Corporation (HUDCO) has a housing scheme for beneficiaries belonging to the Economically Weaker Sections of society (families with a monthly income upto Rs.

1050/-) with a ceiling cost of Rs. 22, 000/- in urban areas. In addition, HUDCO also provides assistance for repairs/additions upto a ceiling cost of Rs.11,000/-

The National Housing Bank is operating Refinance schemes for supplementing assistance by Commercial Banks as well as Regional or State Housing Finance Institutions which are also targetted at dwelling units with an area less than 40 Sq. mtrs.

In Delhi, the Delhi Cooperative Housing Finance Society extends loan facilities to the multi-purpose Cooperative Societies of J.J. dwellers on par with other Group Housing Cooperative Societies.

(c). The exact figures are not available. However estimated figures, as reported to the Central Government, are as under:-

<i>S.No.</i>	<i>Name of Metropolitan city</i>	<i>Identified Slum Population of metro-city (1981)</i>	<i>Estimated slum population in 1990 in the metro-city</i>
<i>(figures in lakhs)</i>			
1.	Greater Bombay	28.314	41.26
2.	Delhi	18.00	32.08
3.	Calcutta	30.28	43.86
4.	Madras	13.63	21.08

Stock of Sugar

149. SHRI MOHAN SINGH: Will the Minister of FOOD be pleased to state:

(a) whether the sugar stock of the year 1990-91 is sufficient to meet the domestic demand; and

(b) if so, the stock position of sugar?

THE MINISTER OF STATE THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) The stock position with the sugar factories as on 30.9.1991 was about 31.67 lakh tonnes (Provisional).

[English]

Committee for public sector Undertakings

150. SHRI PRITHVIRAJ D. CHAVAN: Will the PRIME MINISTER be pleased to state: